## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)

: M/s Indo - Asian News Channel Private Limited & 3

others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M. ROSHAN ATIR

RI to R3

H. Roly Al

SOV A.R. RAHANATHAN

A.M. Sitharan

Coursel for Politimes

Anhor

## **ORDER**

Counsel for petitioner present. Counsel for R1 to R3 present and stated that the parties are making efforts to settle the matter. Both the counsels prayed for time to make submissions regarding the outcome of the settlement talks. Time is enlarged at request. Put up on 05.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc